

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)**

SEVENTEENTH LOK SABHA

137

137THREPORT

[Action-taken by the Ministry of Education (Department of Higher Education) on the Recommendations/ Observations made by the Committee in their Fifty-first Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute of Technology, Jamshedpur.]

(Presented to Lok Sabha on 25.07.2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
July, 2023/Shraavana,1945(Saka)**

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

LOK SABHA

(2022-23)

Shri Girish Chandra

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Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
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6. Choudhary Mehboob Ali Kaiser
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11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

(iii)

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this 137th Report on the action-taken by the Ministry of Education (Department of Higher Education) on the Recommendations/ Observations made by the Committee in their Fifty-First Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute of Technology, Jamshedpur.

2. The Fifty-first Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 23.09.2020. The Ministry of Education (Department of Higher Education) furnished their replies on 28.02.2022 indicating the action taken on the observations/recommendations contained in the Fifty-first Report. The Committee considered and adopted this Report at their sitting held on 05.04.2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observation/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
05 April, 2023
Chaitra 15, 1944 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23), LOK SABHA

Action-taken by the Ministry of Education (Department of Higher Education) on the Recommendations/ Observations made by the Committee in their Fifty-First Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute of Technology, Jamshedpur.

This Report of the Committee deals with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2021-2022) in its Fifty-first Report (17th Lok Sabha) which, dealt with the matter of the delays in laying the Annual Reports and Audited Accounts of the National Institute of Technology, Jamshedpur, under the administrative control of the Ministry of Education (Department of Higher Education) and which was presented to the Lok Sabha on 13.12.2021.

2. The Committee had made four Observations/Recommendations in its Fifty-first Report (17th Lok Sabha). The action-taken replies to all the four Observations/Recommendations of the said Report were received from the Government on 28th February, 2022. Accordingly, the reply showing the action taken by the Government on the Recommendations/Observations contained in the Fifty-first Report (17th Lok Sabha) is given in **Appendix**.

3. **The Committee take note of the submission made in the action-taken reply furnished by the Ministry that it issues letter to all its NITs for timely laying of the Annual Report & Audited Accounts before both the Houses of the Parliament and has been taking note of the progress of the same in Board of Governors (BoG) meetings of the NIT concerned. To ensure effective monitoring**

of this Activity, this Ministry has also launched a Portal (mshe.education.gov.in) requesting Higher Educational Institutions (HEIs) to indicate time taken to complete various activities with regard to completion of Annual Reports and Audited Accounts.

4. The Committee observe that after having appeared before this Committee on 17.03.2021 to tender oral evidence regarding delay in laying the Annual Reports and the Audited Accounts of the National Institute of Technology (NIT),Jamshedpur for years 2015-2016 to 2019-2020, both the nodal Ministry and the NIT, Jamshedpur have made concerted efforts, as a result of which the Annual Report and the Audited Accounts of NIT, Jamshedpur, for 2020-2021 were laid on 20.12.2021 within the stipulated time. The Committee appreciate the efforts, made in this regard by both the Ministry and the NIT, Jamshedpur and expect that the requisite documents of NIT, Jamshedpur for succeeding years will also be laid within the stipulated time henceforth.

**New Delhi
05 April, 2023
Chaitra 15, 1945 (Saka)**

**Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

APPENDIX-1
(vide paragraph 02 of the Report)

Reply Showing Action Taken by the Ministry of Education, Department of Higher Education on the Recommendations/Observations Contained in the Fifty-First Report of the Committee on Papers on the Table (Lok Sabha), Seventeenth Lok Sabha.

(Recommendation Serial No.16)

The Committee note that the Ministry of Education (Department of Higher Education) and the NIT, Jamshedpur have not adhered to the time frame stipulated in the recommendations of the Committee of Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12 and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying of Annual Reports and Audited Accounts on the Table of the House. The mandatory requirement of laying the papers within nine months from the closure of the accounting year has not been complied with. These documents of the NIT, Jamshedpur for years 2015-2016 to 2018-2019 were laid with delays ranging from more than 07 to 19 months. The Committee also note that the documents for the year 2019-20* have not been laid as yet.

Reply of the Government

During the year 2015-16 to 2018-19, the delay happened due to (a) the delay in compilation of Institute annual accounts particularly in the Financial Year 2018-19 and 2019-20; (b) late receipt of Separate Audit Report (SAR) from Comptroller Auditor- General (C&AG) in the Institute; (c) Hindi Translation and printing of Annual Reports & Annual Accounts from outside agency; (d) time taken by the Institute to send Annual Reports & Audited Accounts to the Ministry.

It has been observed that time taken by the Office of C&AG for auditing the accounts and translation of the Annual Report & Annual Accounts is large leading to a considerable delay in laying the same before both the Houses of the Parliament.

The Ministry of Education from time to time has been giving instructions to all NITs vide letters dated 08.04.2019, 06.01.2021 and 22.03.2021 for timely laying of Annual Report & Audited Accounts before both the Houses of the Parliament and has been taking note of the progress of the same in Board of Governors (BoG) meetings of the NIT concerned. However, to ensure effective monitoring of this Activity, this Ministry has also launched a Portal (**mshe.education.gov.in**) requesting Higher Educational Institutions (HEIs) to indicate time taken to complete various activities with regard to completion of Annual Reports and Annual Audit. Further, whenever, the Ministry has observed delays, the same has been taken up in the Finance/BoG meetings of the Institutes concerned to expedite the matter.

It is further informed that Annual Report of NIT, Jamshedpur for the year 2019-20 & 2020-21 has been laid before both the Houses of the Parliament on 29.11.2021 & 20.12.2021 respectively.

(Ministry of Education O.M. No.F.No.29-1/2021-TS.III Dated 28.02.2022)

(Recommendation Serial No.17)

While examining the reasons for delays in laying the documents of the NIT, Jamshedpur the Committee were disappointed to note that an undue delay had occurred due to a delay in approaching the Auditors, delay in compilation of accounts, delay in CAG audit and translation of the documents in Hindi since the same is being done by the outside agency which takes a lot of time, which could have been avoided. However, the impact of COVID-19 pandemic is understandable. Further, the Committee note that the Ministry and the NIT, Jamshedpur had failed to finalize annual accounts within the stipulated time. Further, The Committee also observe that the Institute took 04 to 09 months for the years 2017-18 to 2019-20 at the stage of compilations of annual accounts and also had taken 21days to 02 months for appointment of Auditors for the years 2015-16 and 2019-20.

Reply of the Government

The Ministry of Education time and again has advised all NITs including NIT, Jamshedpur to provide the Annual Report & Audited Statement of Accounts following the prescribed time schedule so that the same may be laid before both the Houses of the Parliament within 09 months after the closure of the accounting year i.e. upto 31st December. However, considerate delay has been occurred for submitting Annual Reports to this Ministry by NIT, Jamshedpur due to various reasons (a) late receipt of Separate Audit Report (SAR) from Comptroller Auditor- General (C&AG) in the Institute; (b) Hindi Translation and printing of Annual Reports and Annual Accounts from outside agency.

(Ministry of Education O.M. No.F.No.29-1/2021-TS.III Dated --.02.2022)

(Recommendation Serial No.18)

The committee further note that the Ministry of Education (Department of Higher Education) has not been able to put in place an effective monitoring mechanism to ensure laying of the documents of the NIT, Jamshedpur on the Table of both the Houses of Parliament within the stipulated time which is a matter of serious concern. The Committee recommend that comprehensive and holistic efforts must be made by the Ministry to ensure a timely laying of the documents in future, and that the Committee should be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

Reply of the Government

The Ministry of Education from time to time has been giving instructions to all NITs vide letters dated 08.04.2019, 06.01.2021 and 22.03.2021 for timely laying of Annual Report & Audited Account before both the Houses of the Parliament and has been taking note of the progress of the same in Board of Governors (BoG) meetings of the NIT concerned.

However, to ensure effective monitoring of this Activity, this Ministry has also launched a Portal requesting Higher Educational Institutions (HEIs) to indicate time taken to complete various activities with regard to completion of Annual Reports and Annual Audit. Further, whenever, the Ministry has observed delays, the same has been taken up in the Finance/BoG meetings of the Institutes concerned to expedite the matter.

(Ministry of Education O.M. No.F.No.29-1/2021-TS.III Dated 28.02.2022)

(Recommendation Serial No.19)

The Committee also impress upon the Ministry that if due to some unavoidable reasons, the annual reports and audited accounts of the NIT, Jamshedpur could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House with 30 days or as soon as the House convenes, whichever is later.

Reply of the Government

The Annual Report & Audited Accounts of NIT, Jamshedpur for the year 2020-21 has already been laid on the Table of the House (Lok Sabha) on 20.12.2021 which shows that there is no delay for the same. All possible efforts are being made for timely laying of Annual Report & Audited Accounts before both the Houses of the Parliament.

Earlier, the Ministry of Education vide letters dated 19.07.2019, 31.07.2019, 07.01.2020, 02.02.2021, 31.12.2021 has also sought extension from Lok Sabha Secretariat and Rajya Sabha Secretariat for laying the Annual Report & Audited Accounts of NITs beyond the stipulated time period after taking due approval from the Hon'ble Minister of State (M/o Education).

(Ministry of Education O.M. No.F.No.29-1/2021-TS.III Dated 28.02.2022)

Statement Showing the dates of laying of the Annual Reports and Audited Accounts of the NIT, Jamshedpur for the years 2015-16 to 2020-21

Year	Date by which required to be laid	Date of laying of Annual Reports and Audited Accounts	Extent of Delay
2015-16	31.12.2016	11.08. 2017	07 Months 08 Days
2016-17	31.12.2017	26.07.2019	18 Months 26 Days
2017-18	31.12.2018	16.03.2020	14 Months 16 Days
2018-19	31.12.2019	13.02.2021	13 Months 02 Days
2019-20	31.12.2020	29.11.2021	10 Months 29 Days
2020-21	31.12.2021	20.12.2022	No Delay

The Extracts of the Minutes of the ___ sitting* of the Committee on Papers Laid on the Table (2022-2023).

The Committee sat on Wednesday, 05th April, 2023 from 15:00 hours to 16:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra - ***Chairperson***

Members

(Lok Sabha)

16. Shri Shafiqur Rahman Barq
17. Dr. A. Chellakumar
18. Choudhary Mehboob Ali Kaiser
19. Smt. Aparupa Poddar
20. Shri T.N. Prathapan
21. Shri Sellaperumal Ramalingam
22. Shri Saptagiri Sankar Ulaka
23. Shri Devendrappa Y.

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of 3 original and 9 Action-taken draft Reports and oral evidence of the representatives of the (i) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) and the (ii) Ministry of Heavy Industries.

3. Thereafter, the Committee took up the following three draft Reports and nine Action taken Reports for consideration and adoption:-

(i) **Action-taken by the Ministry of Education (Department of Higher Education) on the Recommendations/ Observations made by the Committee in their Fifty-first Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Institute of Technology, Jamshedpur;**

(ii)	X	X	X	X	X;
(iii)	X	X	X	X	X;
(iv)	X	X	X	X	X.
(v)	X	X	X	X	X;
(vi)	X	X	X	X	X;
(vii)	X	X	X	X	X X;
(viii)	X	X	X	X	X X.
(ix)	X	X	X	X	X.
(x)	X	X	X	X	X.
(xi)	X	X	X	X	X.
(xii)	X	X	X	X	X X.

The above mentioned three draft Reports and nine Action taken Reports were unanimously adopted by the Committee. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

4-7. X X X X X

The Committee then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)
